

SAVANI FINANCIALS LTD.**Registered office:** Broadway Shopping Centre, 2nd Floor, Dr.Ambedkar Road, Dadar, Mumbai-400014, India.

This corrigendum ("Corrigendum") to the Public Announcement ("PA") is being issued by Asit C.Mehta Investment Intermediates Ltd. (the "Manager to the Offer") on behalf of Mr. Manish Jagdish Chaudhari and Mrs. Deepa Kishor Tracy (jointly referred to as "Acquirers") to the shareholders of Savani Financials Limited ("Target Company") pursuant to Regulations 10 & 12 of, and in compliance with, the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "Regulations" or "SEBI (SAST) Regulations"). This Corrigendum is in continuation of, and should be read in conjunction with the PA dated October 21, 2011, which was published in Free Press Journal (English), Pratahakal (Hindi), Jaihind (Gujarati- Gujarati Edition) and Navshakti (Marathi -All) on October 21, 2011. The capitalized terms and abbreviations used in this Corrigendum have the same meaning as ascribed to them in the PA published on October 21, 2011, unless otherwise specified.

The Equity Shareholders of the Target Company are requested to note the following information related to the Open Offer:

a) SEBI Observation

On behalf of the Acquirers; the Manager to the Offer has received SEBI's observations vide its letter bearing reference no. CFD/DCR1/OW/3196/12 and dated February 06, 2012 ("Observation Letter") in terms of proviso to Regulation 18(2) of the SEBI (SAST) Regulations.

b) Revised Schedule

Please read the relevant dates across the PA in line with the following revised schedule.

Activity	Original Schedule as per PA Date	Day	Revised Schedule	Day
Date of Public Announcement (PA)	21st October, 2011	Friday	21st October, 2011	Friday
Specified Date*	18th November, 2011	Friday	18th November 2011	Friday
Last date for Competitive bid	10th November, 2011	Thursday	10th November, 2011	Thursday
Date by which Letter Of Offer to be posted to shareholders	4th December, 2011	Sunday	15th February, 2012	Wednesday
Date of Opening Of the Offer	7th December, 2011	Wednesday	20th February, 2012	Monday
Last date for revising the Offer Price / Number of Shares	15th December, 2011	Thursday	26th February, 2012	Sunday
Last date for withdrawal of acceptance by Shareholders who have accepted the Offer	21st December, 2011	Wednesday	3rd March, 2012	Saturday
Date of Closing of the Offer	26th December, 2011	Monday	10th March, 2012	Saturday
Last date of communicating rejection/ acceptance and payment of consideration for applications accepted	9th January, 2012	Monday	24th March, 2012	Saturday

- Specified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer will be sent. All owners (registered or unregistered) of the Equity Shares of the Target Company (except the Acquirers and the Promoter & Promoter Group of the Target Company) are eligible to participate in the Offer any time before closure of the Offer.

MANAGER TO THE OFFER

Issued by Manager to the Offer for and on behalf of the Acquirers.

Asit C. Mehta

INVESTMENT INTERMEDIATES LTD.

ASIT C. MEHTA INVESTMENT INTERMEDIATES LTD.

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SEBI Regn. No.: INM000010973

Contact Person: Mr. Chintan

REGISTRAR TO THE OFFER**BIG SHARE SERVICES LIMITED**

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Tel: 022 4043 0200, Fax: 022 2847 5207,

Email: openoffer@bigshareonline.com

SEBI Regn. No.: INR000001385

Contact Person: Mr. Babu Raphael

Offer Opens On: Monday, 20th February 2012.

Offer closes On: Saturday, 10th March, 2012.